

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:644

ANSWERED ON:09.07.2004

CONCESSIONS DEMANDED BY DELEGATION OF ANDHRA PRADESH WEAVERS .

Jagannath Dr. M.;Yerrannaidu Shri Kinjarapu

Will the Minister of TEXTILES be pleased to state:

(a) whether a delegation of Andhra Weavers has sought certain concessions and measures to revive handlooms, handicrafts and power looms in the un-organized sector; and

(b) if so, their demands and action taken thereon by the Union Government ?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) & (b): The Ministry of Textiles has received representations from Andhra Weavers. The demands include withdrawal of excise duty on Hank Yarn used by handlooms, opening of yarn banks etc. With the withdrawal of exemption of excise duty on hank yarn w.e.f. 01.03.2002, the Government has been implementing the Scheme for reimbursement of excise duty on hank yarn to handloom weavers. Under the scheme National Handloom Development Corporation has supplied 299.25 lakh kgs of duty free yarn in 2002-03 and 141.61 lakh kgs of duty free yarn in 2003-04. Of this, 10.35 lakh kgs of yarn was supplied in Andhra Pradesh in 2002-03 and 14.16 lakh kgs of duty free yarn was supplied in Andhra Pradesh in 2003-04. 94 yarn depots have been set up in the country for supply of hank yarn to weavers. Of these, 15 depots are in Andhra Pradesh.